

Drilling by ONGC in Gujarat

965. SHRI RANJITSINGH GAEKWAD : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of wells planned and drilled by the Oil and Natural Gas Commission during the year ending 31 December, 1986 for exploitation of oil and gas in Gujarat ;

(b) the extent of oil and gas likely to flow from the wells already drilled and the viability proved ; and

(c) the net expenses incurred by Oil and Natural Gas Commission for this drilling ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS & MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) to (c) The Annual Plan of ONGC is on Financial Year basis, i.e. from April 1 till March 31. 119 wells were planned to be drilled in Gujarat in 1986-87, of which 109 were drilled till December, 1987.

The production in 1986-87 (till December, 1986) was as follows :

| | | |
|-----|---|----------------------|
| oil | — | 3.42 MMT |
| gas | — | 711 MMm ³ |

Expenditure on drilling in 1985-86 was Rs. 89.92 crores.

**Regarding Setting Up of Petrochemical
[Complex at Mangalore**

966. SHRI NARSING SURYAWANSHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government are examining the possibility of building a petrochemical complex near Mangalore ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND

NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMADUTT) : (a) and (b) It has been decided that a detailed project report for a 3 MTPA petrochemical refinery at Mangalore be prepared by Hindustan Petroleum Corporation Ltd. jointly with a private co-promotor.

[*Translation*]

**Sugar Mill in Village Elau in District
Mainpuri—U.P.**

967. SHRI BAL RAM SINGH YADAV : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are considering a proposal to set up a sugar mill in the co-operative sector in village Elau, Tehsil Bhogaon in Mainpuri district of Uttar Pradesh in near future ;

(b) if so, the decision taken ; and

(c) by what time the same will be set-up ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : (a) to (c) The Central Government have announced the policy for licensing new sugar factories during the 7th Five Year Plan vide Press Note dated 2.1.1987 issued by the Department of Industrial Development. So far, application has been received for setting up a new sugar factory at Alau, Tehsil Bhogaon in District Mainpuri (Uttar Pradesh), according to new guidelines.

[*English*]

New Sugar Policy

968. DR. S. JAGATHRAKSHAKAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) how far the sugar factories in the country reacted to the new sugar policy announced by Government for the Seventh Plan ;

(b) whether the steps are being taken by Government to give incentives for starting new sugar factories in backward areas on priority basis ; and

(c) whether any suggestions have been received from Tamil Nadu Government in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT) : (a) Sugar Industry in general has welcomed the new sugar policy announced by Government for the Seventh Plan.

(b) One of the salient features of the new licensing policy is that the establishment of new sugar factories in backward areas may be given priority subject to adequate cane availability and techno-economic feasibility.

(c) Yes, Sir.

Development of Communication System in Kerala

969. **PROF. K. V. THOMAS :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the new schemes proposed for the development of communication system in Kerala ;

(b) the number of telephone applications in the waiting list in Cochin Trivandrum and Calicut ; and

(c) when these waiting lists will be cleared ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) There is a proposal to add 85,010 telephone lines in Kerala Telecom. Circle, including electronic exchanges of 5000 lines at Kottayam, 10,000 lines at Trivandrum, 3,000 lines at Ernakulam, 890 telex lines, 30 LDPTs with MARR base station at Kasargod and one satellite digital earth station at Ernakulam during the period 1987-90, 20 cities are also proposed to be put on national dialling network during this period.

(b) The number of applications on the waiting list as on 30.9.86 for Cochin, Trivandrum and Calicut are 9058, 4554 and 4479 respectively.

(c) 7th Plan proposals envisage clearance of waiting list upto 1-4-86 by the end of 7th Plan period for these cities.

Speedy Telecommunication Network Between Different Big Cities

970. **SHRI ZAINUL BASHER :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether his Ministry is giving higher priority to establishing speedy tele-communication net-work between different big cities of India with big cities of other countries, especially overseas countries ;

(b) whether lesser priority is being assigned to connect small cities and rural exchanges for speedy tele-communications with different big cities in the country ; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) No Sir.

(b) No Sir.

(c) Does not arise in view of (a) and (b) above.

Allocation of Imported Edible Oil to Vanaspati Manufacturers

971. **SHRI R. M. BHOYE :** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the reduction in the percentage allocation of imported oil to the vanaspati industry has hit the industry hard ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER